

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		<p><u>29.4.98</u></p> <p>Heard learned counsel for the petitioner Shri D.P.Dhalasamant and Shri U.B.Mohapatra, learned Addl. Standing Counsel appearing on behalf of the respondents. Learned counsel for the petitioner submits that he wants to withdraw this application as he has been given a hope by the respondents her case will be considered for compassionate appointment. In view of this the petitioner is permitted to withdraw this application. The application is disposed of as withdrawn giving liberty to the petitioner to approach the Tribunal in case the petitioner feels aggrieved by the action of the respondents in meeting prayers made in this petition.</p> <p>Hand over copies of the order to learned counsel for both sides and copies of the order be sent to respondents.</p>	<p>VICE-CHAIRMAN 29.4.98</p> <p><u>Order off. 29.4.98</u></p> <p>A copy of Order may be given to both counsels.</p> <p>To T.S.R. 01.05.98 Received copy S.O.(J) 1.5.98</p> <p>Revd R 1.5.98</p>